

Rep. by Act No. 56 of 1967, S. 2 & Sch. I.

THE INDIAN TARIFF (AMENDMENT) ACT, 1967

No. 31 OF 1967

[26th December, 1967]

An Act further to amend the Indian Tariff Act, 1934.

BE it enacted by Parliament in the Eighteenth Year of the Republic of India as follows:—

Short title
and com-
mence-
ment.

1. (1) This Act may be called the Indian Tariff (Amendment) Act, 1967.

(2) It shall come into force on the 1st day of January, 1968.

Amend-
ment of
First
Schedule.

2. In the First Schedule to the Indian Tariff Act, 1934, in Items 32 of 1934, Nos. 28(35), 28(36), 28(37), 30(1) (b) (i), 30(1) (b) (ii), 30(15), 30(16), 75(9), 75(10), 75(11), 75(12) and 75(14), in the last column headed "Duration of protective rates of duty", for the figures "1967", wherever they occur, the figures "1968" shall be substituted.